

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.06.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 26/2024 IA No. 88 & 89/2024	M/s. SbeeCables (India) Limited Vs C A Mahalingam Sureshkumar, Liquidator of M/s. EasunReyrolle Ltd. (in Liquidation)	Mr. Sriram Venkatavaradan	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Limited Vs Mr. Deepak Maini, Liquidator Ind Bharat Thermal Power Ltd. & Anr. WITH	Mr. T Ravichandran	
3	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024	Karthik Rukmini Energy Limited Vs Mr. Deepak Maini, Liquidator Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	
4	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024 For Condone Delay IA No. 586/2024 Delay in refiling IA No. 587/2024	State Tax Officer Vs Dileep KP RP, Nucleus Premium Properties Pvt. Ltd. & Anr.	Mr. EK Kumaresan	

5	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No. 588/2024 For Stay IA No. 589/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla For Caveator
6	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
7	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
8	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
9	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zaccharia Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
10	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr.	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No. 139- 140/2021 (Comp App (AT) No. 186-187/2020)	Kaniyamparabil Madhavan Babu Vs Usha OK WITH	Ms. Pallavi Parmar	Mr. Rony Oommen John
12	TA (AT) No. 141- 142/2021 (Comp App (AT) No. 188-189/2020)	Kaniyamparabil Madhavan Babu Vs VD Viju WITH	Ms. Pallavi Parmar	Mr. Rony Oommen John
13	TA No. 143- 144/2021 (Comp App (AT) No. 190-191/2020)	Kaniyamparabil Madhavan Babu Vs Babu Foustine WITH	Ms. Pallavi Parmar	Mr. Rony Oommen John

14	TA No.145 & 136/2021 (Comp App (AT) No. 192-193/2020)	Kaniyamparabil Madhavan Babu Vs Saramma Mohan WITH	Ms. Pallavi Parmar	Mr. Rony Oommen John
15	TA (AT) No. 146-147/2021 (Comp App (AT) No. 194-195/2020)	Kaniyamparabil Madhavan Babu Vs Alice P M WITH	Ms. Pallavi Parmar	Mr. Rony Oommen John
16	TA No. 148-149/2021 (Comp App (AT) No. 196-197/2020)	Kaniyamparabil Madhavan Babu Vs Omana T.H. WITH	Ms. Pallavi Parmar	Mr. Rony Oommen John
17	TA No. 150-151/2021 (Comp App (AT) No. 198-199/2020)	Kaniyamparabil Madhavan Babu Vs K.G. Lekha WITH	Ms. Pallavi Parmar	Mr. Rony Oommen John
18	TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020)	Kaniyamparabil Madhavan Babu Vs Ramesh O.T	Ms. Pallavi Parmar	Mr. Rony Oommen John
19	TA (AT) No. 221/2021 (CA (AT) (Ins) No. 153/2020)	R Venkatakrishnan Vs L&T Finance Limited	Mr. TK Bhaskar	Mr. Varun Singh
20	TA (AT) No. 249/2021 (CA (AT) (Ins) No. 904/2020)	Saurabh Kumar Tikmani, RP, Lanco Amarkantak Power Ltd Vs M/s NRSKS Mines and Minerals Pvt Ltd.	Mr. Ramakant Rai	Mr. Mohit Chaudhary
21	TA (AT) No. 258/2021 (CA (AT) (Ins) No. 83/2021)	INKEL Ltd. Vs Shaji Mathew & Anr	Mr. Aditya Venugopalan	Mr. Harikumar G Nair

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No. 385/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr. WITH	Mr. PS Suman	

23	Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No. 399/2024	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr.	Mr. PS Suman	
24	Comp App (AT) (CH) (Ins) No. 152/2024 For Stay IA No. 405/2024	Owk Madhu Manohara Rao Vs Lakshmi Transcon Pvt. Ltd. Rep by Shri P.V. Narayana Rao, Liquidator & 6 Ors.	Mr. Y Suryanarayana	
25	Comp App (AT) (CH) (Ins) No. 10/2024 For Condone Delay IA No. 41/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner- II, EPFO Vs M/s. Panyam Cements and Mineral Industries Limited & 3 Ors.	Dr. S Vidya	Mr. R Sivaraman- R1 R3 R4
26	Comp App (AT) (CH) No. 19/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt. Ltd. & 3 Ors.	Mr. S Chidambaram, PCS	
27	Comp App (AT) (CH) (Ins) No. 144/2024 For Condone Delay IA No. 388/2024 For Stay IA No. 386/2024 For Exemption IA No. 387/2024	HDFC Bank Ltd. & Anr. Vs Suresh Kannan (Liquidator For M/s Camson Bio Technologies Limited) & Anr.	Ms. Payal Kakra Mr. Ajay Pratap Singh	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28	Comp App (AT) (CH) No. 02/2022 For Condone Delay IA No. 10/2022 For Stay IA No. 11/2022	Shibu John & 3 Ors Vs Transmarine Services India Pvt. Ltd. & 4 Ors.	M/s Surana & Surana	Mr. NP Vijayakumar- R2 Ms.Elambharathi- R4 & R5
29	Comp App (AT) (CH) No. 47/2023	Jose Peter & 10 Ors. Vs Henry James & 10 Ors.	Mr. Ashok Shenoy	Mr. Sharath Chandran- R1 Mr. Philip Mathew- R2

30	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	Mr. C Ganapathy Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
31	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	Mr. N Krishnan Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
32	Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023 Additional docs IA No. 235/2023	Mr. D Ramjee Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	
33	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Mr. Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	
34	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Mr. Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors.	Mr. T Ravichandran	Mr. Vijay Narayan- R2
35	Comp App (AT) (CH) No. 97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruvan Shah	Mr. Y Suryanarayana-R1
36	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee- R1 Mr. Jose John- R2 Mr. Amir Bavani- R3

37	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
38	Comp App (AT) (CH) (Ins) No. 435/2023 Urgent listing IA No. 1338/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner, Employee Provident Fund Organisation Vs M/s. Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
39	Comp App (AT) (CH) (Ins) No. 63/2024 For Stay IA No. 190/2024	Narayan Maheshwari Vs Kavitha Surana, Liquidator of Shri Veerganapathi Steels Pvt. Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr.Sathiyarayanan
40	Comp App (AT) (CH) (Ins) No. 117/2024 For Condone Delay IA No. 314/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shenbag
41	Comp App (AT) (CH) (Ins) No. 118/2024 For Condone Delay IA No. 318/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shenbag
42	Comp App (AT) (CH) (Ins) No. 119/2024 For Condone Delay IA No. 321/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shenbag
43	Comp App (AT) (CH) (Ins) No. 120/2024 For Condone Delay IA No. 325/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shenbag

44	Comp App (AT) (CH) (Ins) No. 121/2024 For Condone Delay IA No. 327/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shenbag
45	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Mr. Krishna Mohan Gollamudi, Liquidator Priyadarshini Ltd & Anr.	Mr. Mahadev Tirunagari, PCS	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasan Construction Company Pvt. Ltd. & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj-R1
47	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank Vs Jayasree M Liquidator M/s Vasan Construction Company Pvt.Ltd & Anr.	Mr. R. Umasuthan	Mr. B Dhanraj- R1
48	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher
49	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce	Mr. Anil D Nair	Mr. Vinod PV
50	Comp App (AT) (CH) No.48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan

51	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
52	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
53	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
54	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors Vs Simpson and Company Ltd.	Mr. Kausik Chatterjee	Mr. AR Ramanathan
55	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju, Suspended Managing Director & Shareholder of Subhashri Bio Energies Pvt. Ltd. Vs Indian Overseas Bank & 2 Ors.	Mr. J Vinoth	Ms. Ananda Gomathy- R1
56	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204 & 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr.Nithyavendhan	Mr. B Deepak Narayanan
57	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contract Pvt. Ltd. & 3 Ors.	Mr. Saai Sudharsan	Dr. KS Ravichandran, PCS- R1- R4

58	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1& R2 Mr. Anant Merathia R4 Mr. S Aravindan R5
59	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs M/s Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
60	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs M/s Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
61	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd. WITH	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
62	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
63	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan

64	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors	Mr. Bhagavath Krishna	Mr. T Ravichandran – R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh- R5
65	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr. T Ravichandran
66	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors.	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana-R1 Mr. Varun Srinivasan- R5

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500